

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2127
ANSWERED ON:24.07.2014
WORKS UNDER CAPART
Patil Shri A.T. (Nana);Singh Shri Sunil Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of works being carried out by the Council for Advancement of People's Action and Rural Technology (CAPART) in the country including Maharashtra during last three years and the current year, State/year-wise;
- (b) whether complaints of corruption have been received against the officials and staff of CAPART and if so, the details thereof;
- (c) whether any action has been taken on the complaints ; and
- (d) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) Funding under schemes of CAPART have been kept under abeyance since September, 2010 due to ongoing restructuring process and hence, no projects have been sanctioned in the last three years and the current financial year to any state including Maharashtra.
- (b) to (d) Two cases of corruption had been reported in the CAPART. The cases are sub-judice in CBI courts in Patna and Kolkata. However, major penalty has been imposed on each of the two officials involved in these cases wherein one official has been given compulsory retirement and the second official has been dismissed from service.